

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURYA PRATAP SINGH

Criminal Appeal No(s). 599/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHUDA BUX ALIAS KODAI & ANR.

Respondent(s)

(IA No.53769/2018-CONDONATION OF DELAY IN FILING and IA
No.53771/2018-EXEMPTION FROM FILING O.T. and IA
No.53770/2018-CONDONATION OF DELAY IN REFILING)

Date : 11-10-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1 and 2. Ld.
Counsel, Mr Mohd. Sarwar Khan appearing on behalf of Ms Mona K
Rajvanshi, Advocate-on-record appears for respondent nos. 1
and 2. Vakalatnama and counter affidavit/additional documents
be filed within four weeks time.

Original records have been received.

Parties may file additional documents.

List again on 29.11.2018.

SURYA PRATAP SINGH
Registrar